

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

O.P. NO. 1 OF 2016

Dated: 31st May, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr.I. J. Kapoor, Technical Member**

In the matter of

**M/s. Dwarikesh Sugar Industries Ltd. ...Appellant(s)
Versus
Uttar Pradesh Electricity Regulatory Commission & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
Mr. D.V. Raghu Vamsy

Counsel for Respondent(s) : Mr. C.K. Rai
Mr. Paramhans for R-1
Mr. Rajiv Srivastava for R-2

ORDER

Learned counsel for Respondent No.2 states that the matter pending in the Supreme Court is likely to be decided within two months.

List the matter on **11.08.2016.**

**(I. J. Kapoor)
Technical Member**

ts/dk

**(Justice Ranjana P. Desai)
Chairperson**